

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 35/AM12
SCHEDULED TO BE HELD ON 30.11.2011
(HELD ON 07.12.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **35/87-NC-7/2011** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' **scheduled to be held on 30.11.2011 (held on 07.12.2011)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Ms. S. Latha, Deputy DGFT and Convener
- 2) Shri S.S.Bose, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **34/AM12 held on 23.11.2011.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-167	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00506/AM11/DES-VII	Status: Deferred
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NC No.: 35/AM12 Dated: 07.12.2011	Adv. Lic. No. 3410029545 dated 08.03.2011	RLA F. No. 34/24/040/00276/AM11	
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Request: **Modification in the description of Import Item No. 1.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. This was followed by reminder on 17.11.2011 for furnishing comments expeditiously. Comments of D/o C&PC are still awaited.

Deferred for two weeks.

Case No. A-168	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00069/AM12/DES-VII	Status: Deferred
NC No.: 35/AM12 Dated: 07.12.2011	Adv. Lic. No. 3410030203 dated 12.05.2011	RLA F. No. 34/24/040/00008/AM12	

Request: **Modification in the description of Import Item No. 1.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. This was followed by reminder on 17.11.2011 for furnishing comments expeditiously. Comments of D/o C&PC are still awaited.

Deferred for two weeks.

Case No. A-169	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00402/AM11/DES-VII	Status: Deferred
NC No.: 35/AM12 Dated: 07.12.2011	Adv. Lic. No. 3410028892 dated 24.12.2010	RLA F. No. 34/24/040/00238/AM11	

Request: **Modification in the description of Import Item No. 5(e).**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. This was followed by reminder on 17.11.2011 for furnishing comments expeditiously. Comments of D/o C&PC are still awaited.

Deferred for two weeks.

Case No. A-170	NC No.: 35/AM12 Dated: 07.12.2011	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: **Review of NC's decision taken by NC in its Meeting No. 10/AM12 held on**
against five advance authorizations.

08.06.2011

Decision: A copy of representation of firm was forwarded to D/o C&PC on 30.08.2011 followed by reminders on 21.10.2011 and 01.11.2011. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-171	NC No.: 35/AM12 Dated: 07.12.2011	HQ F. No. 01/87/162/00185/AM12/DES-VII	Status: Deferred
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Request: Higher quantity of Import Item No. 4 mentioned at SION H-278

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 23.11.2011.
Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-172	BULK LIQUID SOLUTION PVT. LTD.	HQ F. No. 01/87/050/00676/AM07/DES-VII	Status: Approved
NC No.: 35/AM12 Dated: 07.12.2011	Adv. Lic. No. 0710048196 dated 01.11.2006	RLA F. No. 07/24/040/00496/AM07	

Request: Inclusion of two Import Items left out by Norms Committee.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/182/2005-PC.II dated 24.11.2011, the Committee decided to include two import items left out earlier namely '**Bolt Camp**' and '**Adhesive Tape (Size 50 MM X 25 Mtrs. = 1 Roll)**' on net to net basis.

It was also decided that this licence had already been expired, hence no fresh import shall be allowed against this licence. This is accounted only for the purpose of regularization and raw material imported should be within the validity period of the licence.

Case No. A-173	HAMILTON HOUSEWARES PVT. LTD.	HQ F. No. 01/87/050/00490/AM11/DES-VII	Status: Deferred
NC No.: 35/AM12 Dated: 07.12.2011	Adv. Lic. No. 0310619147 dated 03.03.2011	RLA F. No. 03/94/040/00890/AM11	

Request: Amendment in the adhoc norms fixed by Norms Committee and ITC HS Code of **Export Product.**

Decision: A copy of application has been forwarded to D/o C&PC on 28.10.2011. Comments of D/o C&PC are awaited.
Deferred for two weeks.

ONLINE CASES

Case No.:1/44/82-ALC4/2010		Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2011 07.12.2011		Status: Approved	
HQ File :01/82/050/01500/AM11/		RLA File :03/95/040/00749/AM11/	Lic.No/Date:0310611695 19.01.2011		Defer Date:	
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	30952100	63/0- VAM VEOVA COPOLYMER EMULSION (SOLID CONTENT 50% + / -1%) (MODIFIED) (PACKED IN 800 HM HDPE DRUMS)	192000.000	K.G	8506368.00	184320.00 US\$

						Total	8,506,368.00	184,320.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>	
1	29153200	VINYL ACETATE MONOMER	70464.000	K.G	3024279.65	65531.52 US\$	Value & Qty	
2	29153990	VEOVA 10 MONOMER	19910.400	K.G	1975559.66	42807.36 US\$	Value & Qty	
3	39123919	HYDROXY ETHYL CELLULOSE	2496.000	K.G	622028.16	13478.40 US\$	Value & Qty	
4	29041000	SODIUM VINYL SULPHONATE	595.200	K.G	27468.48	595.20 US\$	Value & Qty	
5	34021900	FOAMASTER-S	19.200	K.G	2879.76	62.40 US\$	Value & Qty	
6	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7140.000	K.G	461315.40	9996.00 US\$	Value & Qty	
				Total	6,113,531.11	132,470.88		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 21.07.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vam – Veova Copolymer Emulsion (Solid Content 55%+/- 1% Modified)	1 kg	1. Vinyl Acetate Monomer	0.3670 kg
		2. Veova 10 Monomer	0.1037 kg
		3. Hydroxy Ethyl Cellulose	0.0130 kg
		4. Sodium Vinyl Sulphonate	0.0031 kg
		5. Foamsaster – S	0.0001 kg
		6. HDPE Granules	As per packing policy

2	Case No.:8/13/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00087/AM12/	RLA File :03/94/040/00090/AM12/	Lic.No/Date:0310628631 28.04.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.10.2011. Comments of D/o C&PC are awaited.			

3	Case No.:9/13/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00088/AM12/	RLA File :03/94/040/00129/AM12/	Lic.No/Date:0310630478 10.05.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.10.2011. Comments of D/o C&PC are awaited.			

4	Case No.:13/18/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00150/AM12/	RLA File :03/94/040/00249/AM12/	Lic.No/Date:0310637525 21.06.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.10.2011. Comments of D/o C&PC are awaited.			

5	Case No.:6/21/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00176/AM12/	RLA File :03/95/040/00139/AM12/	Lic.No/Date:0310637974 22.06.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.11.2011. Comments of D/o C&PC are awaited.			

6	Case No.:2/21/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00172/AM12/	RLA File :03/94/040/01168/AM11/	Lic.No/Date:0310638137 23.06.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.11.2011. Comments of D/o C&PC are awaited.			

7	Case No.:4/21/87-ALC1/2011	Party Name:KUNAL EXPORTS.,	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00174/AM12/	RLA File :03/94/040/00271/AM12/	Lic.No/Date:0310638527 24.06.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/88/2011-PC.II dated 03.10.2011 was issued to firm by D/o C&PC, followed by reminder from DGFT on 09.11.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply.			

8	Case No.:3/25/87-ALC1/2011	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00201/AM12/	RLA File :03/94/040/00333/AM12/	Lic.No/Date:0310642777 18.07.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/96/2011-PC.II dated 08.11.2011 was issued to firm by D/o C&PC, followed by reminder from DGFT on 17.11.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply.			

9	Case No.:8/25/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00206/AM12/	RLA File :08/24/040/00094/AM12/	Lic.No/Date:0810101531 18.07.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 20.09.2011. Comments of D/o C&PC are awaited.			

Case No.:3/27/87-ALC1/2011	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Approved
HQ File :01/87/050/00216/AM12/	RLA File :03/94/040/00361/AM12/	Lic.No/Date:0310644789 27.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-8000, 4 PLY, 1.5 MM X 1.5 MM THK)	33000.000	Sq. meter	86130000.00	1914000.00 US\$
				Total	86,130,000.00	1,914,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54020000	POLYESTER FILAMENT YARN (1000/1500 DENIER)	156090.000	K.G	19511250.00	433584.00 US\$	Value & Qty
2	54020000	NYLON YARN	27390.000	K.G	5121930.00	112570.00 US\$	Value & Qty
3	39040000	PVC RESIN	178695.000	K.G	15385639.50	338146.00 US\$	Value & Qty

4	29170000	PVC PLASTICIZER (PHOSPHATE PLASTICIZER/DOP/TCP/TAP/DOA/DIOP/TCEP/REOFOSO 50/REOSOFO 95/ROSCAN/SANTICIZER)	118899.000	K.G	26353963.30	279208.00 US\$	Value & Qty
5	73260000	FASTNERS WITH PIN	1122.000	Number	505000.00	11099.00 US\$	Value & Qty
				Total	66,877,782.80	1,174,607.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 17.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting (Type 8000)	1 Sq. Mtr.	1. Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Nylon Yarn	1.05 kg/kg content in the export product
		3. Raw material recommended for 1 kg wt. of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate/Plasticizer/ DOP/TCP/TAP/ DOA/DIOP/TC/EP/ Reofoso-50/95/Roscan/Santicizer	0.4197 kg 0.2790 kg
		4. Fastners with Pin	Net-to-Net

Case No.: 4/27/87-ALC1/2011	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Approved
HQ File :01/87/050/00217/AM12/	RLA File :03/94/040/00362/AM12/	Lic.No/Date:0310644859 28.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-10000, 5 PLY, 1.5 MM X 1.5 MM THK)	26000.000	Sq. meter	83401500.00	1833000.00 US\$
				Total	83,401,500.00	1,833,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54020000	POLYESTER FILAMENT YARN (1000/1500 DENIER)	146380.000	K.G	18297500.00	402142.85 US\$	Value & Qty
2	54020000	NYLON YARN	20800.000	K.G	3889600.00	85486.00 US\$	Value & Qty
3	39040000	PVC RESIN	148746.000	K.G	12807031.00	281473.20 US\$	Value & Qty
4	29170000	PVC PLASTICIZER (PHOSPHATE PLASTICIZER/DOP/TCP/TAP/DOA/DIOP/TCEP/REOFOSO 50/REOSOFO 95/ROSCAN/SANTICIZER)	99372.000	K.G	22025804.00	484084.00 US\$	Value & Qty
5	73260000	FASTNERS WITH PIN	832.000	Number	374400.00	8229.00 US\$	Value & Qty
				Total	57,394,335.00	1,261,415.05	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 17.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting (Type 10000)	1 Sq. Mtr.	1. Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Nylon Yarn	1.05 kg/kg content in the export product
		3. Raw material recommended for 1 kg wt. of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate/Plasticizer/ DOP / TCP / TAP/ DOA / DIOP / TCEP / Reofoso- 50 / 95 /Roscan/Santicizer	0.4190 kg 0.2800 kg
		4. Fastners with Pin	Net-to-Net

12		POUCHES PRIVATE LIMITED	07.12.2011	
	HQ File :01/87/050/00218/AM12/	RLA File :05/23/040/00165/AM12/	Lic.No/Date:0510298625 04.08.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/83/2009-PC.II dated 03.11.2011 was issued to firm by D/o C&PC, followed by reminder from DGFT on 17.11.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply.			

13	Case No.:5/26/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00213/AM12/	RLA File :03/94/040/00351/AM12/	Lic.No/Date:0310646747 05.08.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/93/2011-PC.II dated 13.10.2011 was issued to firm by D/o C&PC, followed by reminder from DGFT on 31.10.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply.			

14	Case No.:1/24/87-ALC1/2011	Party Name:UNIPATCH RUBBER LTD.	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00192/AM12/	RLA File :05/24/040/00158/AM12/	Lic.No/Date:0510299508 11.08.2011	Defer Date:28.12.2011
	Decision: Deficiency letter issued to firm on 18.11.2011 giving 15 days time for submission of information (as asked for by DIPP). Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply.			

	Case No.:11/32/87-ALC1/2011	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Approved
	HQ File :01/87/050/00248/AM12/	RLA File :03/94/040/00443/AM12/	Lic.No/Date:0310650103 24.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123911	62/0- ETHYL CELLULOSE (INDUSTRIAL GRADE)	111120.000	K.G	50004000.00	1111200.00 US\$
				Total	50,004,000.00	1,111,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	47061000	COTTON LINTERS/ WOOD PULP	100008.000	K.G	8100675.00	180015.00 US\$	Value & Qty
2	29031120	ETHYL CHLORIDE	490039.200	K.G	4500.00	100.00 US\$	Value & Qty
3	28151110	CAUSTIC SODA FLAKES/ PRILLS	498928.800	K.G	4275.00	95.00 US\$	Value & Qty
4	29023000	TOLUENE	67783.200	K.G	2250.00	50.00 US\$	Value & Qty
5	22072000	ETHANOL	84451.200	K.G	2025.00	45.00 US\$	Value & Qty
				Total	8,113,725.00	180,305.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/102/2009-PC.II dated 24.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Cellulose (Industrial Grade)	1 kg	1. Wood Pulp	0.90 kg
		2. Ethyl Chloride	4.41 kg
		3. Caustic Soda Flakes/Prills	4.49 kg
		4. Toluene	0.61 kg
		5. Ethanol	0.76 kg

16	Case No.: 6/27/87-ALC1/2011	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00219/AM12/	RLA File :07/24/040/00201/AM12/	Lic.No/Date:0710081752 25.08.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 29.09.2011. Comments of D/o C&PC are awaited.			

17	Case No.: 9/27/87-ALC1/2011	Party Name:HLL LIFECARE LIMITED	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00222/AM12/	RLA File :53/24/040/00010/AM12/	Lic.No/Date:5310013562 05.09.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/47/2011-PC.II dated 24.10.2011 was issued to firm by D/o C&PC, followed by reminder from DGFT on 17.11.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time to furnish reply.			

	Case No.:3/30/87-ALC1/2011		Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)		Meet No/Date:35/87-ALC1/2011 07.12.2011		Status: Approved		
	HQ File :01/87/050/00229/AM12/		RLA File :03/95/040/00331/AM12/		Lic.No/Date:0310655415 22.09.2011		Defer Date:		
	Application: Request is for adhoc norms for following:								
	Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39232100	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (CONTAINING 70% LLDPE, 22% LDPE AND 8% WHITE MASTER BATCH) LAUNDRY BAGS FOR HOTEL IN VARIOUS SIZES.			500000.000	K.G	54600000.00	1200000.00 US\$
						Total	54,600,000.00	1,200,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39011010	LLDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.8 TO 2.5, UNIT : g/10 min., TEST METHOD : ASTM D-1238.	367500.000	K.G	29262188.00	643125.00 US\$	Value & Qty	
2	39011010	LDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.5 TO 4.0, UNIT: g/10 min. TEST METHOD : ASTM D-1238.	115500.000	K.G	8933925.00	196350.00 US\$	Value & Qty	
3	32061900	WHITE MASTER BATCH (CONTAINING 70% TITANIUM DIOXIDE AND 30% LDPE) MASTER BATCH PROPERTIES : MELT FLOW INDEX, VALUE : 21.0, UNIT : g/10 min.	42000.000	K.G	5159700.00	113400.00 US\$	Value & Qty	
				Total	43,355,813.00	952,875.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/65/2006-PC.II dated 17.11.2011, adhoc norms are **approved as per SION H-557.**

Case No.:11/27/87-ALC1/2011	Party Name:KULODAY PLASTOMERS PVT.LTD.,	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Approved
HQ File :01/87/050/00224/AM12/	RLA File :03/94/040/00546/AM12/	Lic.No/Date:0310656122 26.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

FOB (in

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	Currency of realisation)
1	39232100	63/0- PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES AND LDPE REPROCESSED GRANULES)NET CONTENT : 1)LLDPE GRANULES :57,142.857 KILOGRAM 2)HDPE GRANULES :95,238.095 KILOGRAM 3)LDPE GRANULES (REPROCESSED) :38,095.238 KILOGRAM	190476.190	K.G	14238095.24	309523.81 US\$
				Total	14,238,095.24	309,523.81

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES FILM GRADE	60000.000	K.G	4002000.00	87000.00 US\$	Value & Qty
2	39012000	HDPE GRANULES FILM GRADE	100000.000	K.G	6670000.00	145000.00 US\$	Value & Qty
3	39019090	LDPE GRANULES (REPROCESSED) FILM GRADE	40000.000	K.G	1702000.00	37000.00 US\$	Value & Qty
				Total	12,374,000.00	269,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/30/2007-PC.II dated 15.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Bags (Made out of HDPE Granules, LLDPE Granules and LDPE Reprocessed Granules)	1 kg	1. LLDPE Granules	0.315 kg
		2. HDPE Granules	0.525 kg
		3. LDPE Granules (Reprocessed)	0.210 kg

Case No.: 6/32/87-ALC1/2011	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Approved
HQ File :01/87/050/00243/AM12/	RLA File :34/24/040/00122/AM12/	Lic.No/Date:3410031724 27.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	570000.000	K.G	59071950.00	1256850.00 US\$
				Total	59,071,950.00	1,256,850.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39013000	ETHYLENE VINYL ACETATE (EVA)	85500.000	K.G	12457350.00	265050.00 US\$	Qty
2	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	57000.000	K.G	5090100.00	108300.00 US\$	Qty
3	28183000	ALUMINIUM HYDROXIDE	313500.000	K.G	20628300.00	438900.00 US\$	Qty
4	28161010	MAGNESIUM HYDROXIDE	62700.000	K.G	8103975.00	172425.00 US\$	Qty
5	39011090	MODIFIED LLDPE	35910.000	K.G	4641368.00	98753.00 US\$	Qty
				Total	50,921,093.00	1,083,428.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/79/2011-PC.II dated 24.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame	1 kg	1. Ethylene Vinyl Acetate	0.150 kg

	Retardant Compound	2. LLDPE Granules	0.100 kg
		3. Aluminium Hydroxide	0.550 kg
		4. Magnesium Hydroxide	0.110 kg
		5. Modified LLDPE	0.063 kg

21	Case No.: 4/32/87-ALC1/2011	Party Name:AG DERCO BELTING (INDIA) PVT. LTD.,	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00241/AM12/	RLA File :05/23/040/00242/AM12/	Lic.No/Date:0510304337 30.09.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/98/2011-PC.II dated 17.11.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm enclosing a copy of D/L giving 15 days for submission of information.			

	Case No.:7/32/87-ALC1/2011		Party Name:SHAKUN POLYMERS LIMITED,		Meet No/Date:35/87-ALC1/2011 07.12.2011		Status: Approved	
	HQ File :01/87/050/00244/AM12/		RLA File :34/24/040/00133/AM12/		Lic.No/Date:3410031792 30.09.2011		Defer Date:	
	Application: Request is for adhoc norms for following:							
	<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
	1	39019090	63/0- THERMOPLASTIC SEMICONDUCTING COMPOUND	280000.000	K.G	34887020.00	711980.00 US\$	

					Total	34,887,020.00	711,980.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	28030010	CARBON BLACK	81200.000	K.G	7957600.00	162400.00 US\$	Qty
2	39013000	ETHYLENE VINYL ACETATE (EVA)	93800.000	K.G	12869360.00	262640.00 US\$	Qty
3	39011010	LOW DENSITY POLYETHYLENE (LDPE)	107800.000	K.G	9507960.00	194040.00 US\$	Qty
				Total	30,334,920.00	619,080.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/100/2011-PC.II dated 24.11.2011, following adhoc norms are **approved**:

EXPORT ITEM		QTY	IMPORT ITEM	QTY
Thermoplastic Compound	Semiconducting	1 kg	1. Carbon Black	0.290 kg
			2. Ethylene Vinyl Acetate	0.335 kg
			3. LDPE Granules	0.385 kg

Case No.: 10/32/87-ALC1/2011	Party Name:RISHI TECHTEX LTD	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Approved
HQ File :01/87/050/00247/AM12/	RLA File :03/95/040/00501/AM12/	Lic.No/Date:0310658119 05.10.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- SHADE NET (HDPE KNITTED NET) NET W.T. 500000.00 KGS	500000.000	K.G	57150000.00	1270000.00 US\$
				Total	57,150,000.00	1,270,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE GRANULES VIRGIN	525000.000	K.G	38981250.00	866250.00 US\$	Value & Qty
2	39012000	U.V. MASTER BATCH VIRGIN	24975.000	K.G	8738128.35	194180.63 US\$	Value & Qty
3	39012000	COLOUR MASTER BATCH VIRGIN	10025.000	K.G	1127812.50	25062.50 US\$	Value & Qty
4	39012000	HDPE GRANULES (FOR PACKGING MATERIAL) VIRGIN	10500.000	K.G	779625.00	17325.00 US\$	Value & Qty
				Total	49,626,815.85	1,102,818.13	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/12/2007-PC.II dated 23.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Shade Net (HDPE Knitted Net)	1 kg	1. HDPE Granules	1.0500 kg
		2. UV Master Batch	0.0499 kg
		3. Colour Master Batch	0.0200 kg

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Case No.:5/32/87-ALC1/2011	Party Name:BLS POLYMERS LTD.	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Approved				
HQ File :01/87/050/00242/AM12/	RLA File :05/23/040/00252/AM12/	Lic.No/Date:0510305254 14.10.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39019000	63/0- MDPE COMPOUND UV STABILIZED COLOUR RED GRANULES	5.000	M.T	468000.00	9750.00 US\$	
2	39042200	63/0- PVC COMPOUND FIRE RETARDENT LOW SMOKE GRANULES	20.000	M.T	1584000.00	33000.00 US\$	
				Total	2,052,000.00	42,750.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39019090	HDPE GRANULES	3.950	M.T	278712.00	5806.50 US\$	Value & Qty
2	39011010	LDPE/LLDPE GRANULES	1.050	M.T	79632.00	1659.00 US\$	Value & Qty
3	39013000	ETHYLENE VINYL ACETATE (EVA) GRANULES	0.200	M.T	24000.00	500.00 US\$	Value & Qty
4	38123090	ANTI OXIDENT POWDER	0.040	M.T	7488.00	156.00 US\$	Value & Qty
5	39061090	RED PIGMENT POWDER	0.010	M.T	1248.00	26.00 US\$	Value & Qty
6	39042110	PVC RESIN GRANULES	11.560	M.T	554880.00	11560.00 US\$	Value & Qty
7	29173920	DI OCTYL PHATHALATE (DOP) LIQUID	4.200	M.T	403200.00	8400.00 US\$	Value & Qty
8	39069010	CALCIUM ZINC STABILIZER POWDER	1.880	M.T	135360.00	2820.00 US\$	Value & Qty

9	28183000	ALUMINIUM TRI HYDERATE POWDER	3.360	M.T	274176.00	5712.00 US\$	Value & Qty
				Total	1,758,696.00	36,639.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/99/2011-PC.II dated 22.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. MDPE Compound UV Stabilized Colour Red	1 kg	1. HDPE Granules	0.775 kg
		2. LDPE/LLDPE Granules	0.206 kg
		3. Ethylene Vinyl Acetate (EVA)	0.039 kg
		4. Antioxidant	0.008 kg
		5. Red Pigment	0.002 kg
2. PVC Compound Fire Retardant Low Smoke	1 kg	1. PVC Resin	0.567 kg
		2. Di Octyl Phthalate (DOP)	0.206 kg
		3. Calcium Zinc Stabilizer	0.092 kg
		4. Aluminium Tri Hydrate	0.165 kg

25	Case No.:8/32/87-ALC1/2011	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00245/AM12/	RLA File :03/94/040/00667/AM12/	Lic.No/Date:0310662097 25.10.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 25.11.2011. Comments of D/o C&PC are awaited.			

	Case No.:1/35/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:35/87-ALC1/2011 07.12.2011	Status: Deferred
	HO File :01/87/050/00268/AM12/	RI A File :31/83/040/00026/AM12/	Lic No/Date:3110051522	Defer

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.

Meeting ended with thanks to Chair and all participants.
